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Title : Need to bear the full cost of the projects sanctioned in Tamil Nadu by the Railways.

SHRI R. THAMARAISELVAN (DHARMAPURI): Sir, I would like to draw the attention of the Government of India regarding implementation of certain Railway projects and imposition of condition from the State Government for implementation of these projects.

First of all, I would like to thank the Government of India for sanctioning eight new railway projects in the State of Tamil Nadu including much expected Morapattu-Dharmapuri rail link pending about 36 kilometre at a total cost of Rs. 108 crore. It comes under my Parliamentary Constituency. All these projects have been sanctioned with the condition imposed on the State Government to share 50 per cent cost of the new Railway projects.

In this connection, I would like to bring to the notice of the Government of India that if these projects are implemented, it would generate a lot of revenues for the Railways as these routes are highly economically viable because of the geographical structure connecting places of importance with regard to religion, commerce and tourism.

Mr. Chairman, Sir, our hon. Chief Minister of Tamil Nadu, Dr. Kalaignar had made a request to the Government of India urging to bear the entire cost by the Railways themselves. Hence, I urge upon the Government of India to consider the request of the Government of Tamil Nadu favourably and bear the entire cost of all these eight new railway projects by the Railways themselves. Thank you very much.